

को सुनिश्चित किया करने और उस विना में जितने रिटोर्न एन्वेलवमेंट हैं उनको पूरा किया जाये। देश का लगभग 90 प्रतिशत एरिया कवर्ड है, बाकी 10 प्रतिशत कवर्ड नहीं है लेकिन हमारी इच्छा है कि जल्दी से जल्दी अधिक से अधिक एरिया को कवर्ड करें।

SHRI A. BALA PAJANOR: In his answer, the hon. Minister of Information and Broadcasting said that their policy is to propagate the policies of the Government and also to educate the villagers. I would like to know whether he is aware of the fact that....

MR. SPEAKER: He never said that.

SHRI A. BALA PAJANOR: I think it is the policy of the Government to reach the villagers and to educate the villagers. Whether it is this Government or some other Government, this must be the policy of the Government. When he said that 90 per cent of the country has been covered, is he aware of the fact that there is a toy station in Pondicherry which cannot reach even 15 KM, but which is supposed to broadcast to villages near Karaikal which is 80 miles away and Mahe, which is 400 miles away? Radio Ceylon is very much affecting the areas in Tamilnadu like Tirunelveli, Tiruchi, Coimbatore, etc. Has he got any proposal and have adequate funds been allocated to his ministry to implement a scheme for reaching the rural population by Radio?

SHRI L. K. ADVANI: If the hon. member gives notice of a question relating to Pondicherry, I will give him full facts.

SHRI A. BALA PAJANOR: The question is about disturbance from Radio Ceylon. I have said that Tirunelveli, Tiruchi and Coimbatore are affected.

MR. SPEAKER: That he has mentioned earlier. About the other matter he has already answered.

SHRI A. BALA PAJANOR: I want to know whether he has any serious plan for that. He says if I give notice of a separate question about Pondicherry, he will answer. I have to wait for a hundred days for that!

MR. SPEAKER: Next question.

Labour Trustees in Paradip Port

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*870. **SHRI PABITRA MOHAN PRADHAN:**

SHRI AMARSINH V. RATHAWA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the seats of Labour Trustees in the Paradip Port Trust Board were kept vacant during the entire term of the Paradip Trust Board from 1st April, 1978 to 31st March, 1978;

(b) if so, the reasons thereof;

(c) whether the newly constituted Port Trust Board for Paradip Port has been notified on 31st March, 1978 without labour trustees;

(d) whether Government had received the result of verification of membership of registered trade unions operating at Paradip Port for the purpose of appointment of Labour Trustees prior to the issue of notification for the newly constituted Port Trust Board for Paradip on 31st March, 1978; and

(e) if so, the reasons why the labour seats have again been kept vacant in the newly constituted Port Trust Board for Paradip?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

(b) In view of the split in the majority union, namely, the Paradip Port Workers' Union, Government was not in a position to form its opinion, as required by law, as to who were capable of representing labour employed in the port.

(c) and (d). Yes, Sir.

(e) The verification report in respect of the registered trade unions of port workers at Paradip Port was received from the Ministry of Labour on 30th March 1978. However, 12 Members of Parliament from Orissa have made representations stating that the verification has not been done properly. The entire question is, therefore, being further examined before labour trustees are appointed on the Port Trust Board.

Thorium Deposits in Orissa

*872. **SHRI SARAT KAR:** Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether it is a fact that new deposits of thorium have been found in Orissa recently; and

(b) if so, the details thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

SHRI SARAT KAR: Speaking from distant memory, I read in a local Oriya paper long ago a scientist writing that in the river valleys of Orissa there is thorium or other potential fuel or something like that. But now the Prime Minister has said that it is not found. May I request him to have some query done because we do not know most of the things?

If we can get it, it will be helpful, particularly when America refuses to give nuclear fuel to us.

SHRI MORARJI DESAI: The hon. member had asked whether new deposits are found and to that I have said, no. There have been old deposits. Monazite sands are there. Some monazite sands have probably been exported. With thorium also it can be done, but it has to be processed. We have not yet reached that stage. When we reach that stage it will be useful properly.

Liquor Poisoning Deaths in Delhi

*876. **SHRI YADVENDRA DUTT:**
SHRI RAM SEWAK HAZARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that seven persons have died in Delhi after consuming liquor;

(b) if so, the action Government propose to take to prevent such tragedies in future; and

(c) the assistance given to the families of the deceased persons?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) In three separate incidents during the months of March and April 1978, a total of 9 persons died due to alleged consumption of spurious liquor. Six of the deaths occurred in Shastri Nagar, 2 in Shahdara and one in Haus Khaz. Three cases have been registered and are under investigation by the Crime Branch of Delhi Police.

(b) A Magisterial Enquiry has been ordered into the incident at Shastri Nagar. Constant vigilance by the Excise Intelligence Bureau